Amendments to new investment policy for urea sector

3270. SHRI MANSUKH L. MANDAVIYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the action taken by Government, as on date, for necessary amendments in the new investment policy declared on September, 2008 for urea producing units as it is due for further consideration after five years, keeping in view the prevailing gas prices and the investments costs and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): Department of Fertilizers has prepared a draft CCEA Note for reviewing the New Investment Policy (NIP) - 2008, which is under consideration in this Department.

Rise in price of non-scheduled drugs

3271. DR. R. LAKSHMANAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has come across any instances of increase in price of non-scheduled drugs beyond 10 per cent per annum;

- (b) if so, the details of the drugs and their manufacturers; and
- (c) the details of the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) to (c) Para 20 of Drugs (Prices Control) Order, 2013 (DPCO, 2013) provides that no manufacturer shall increase the maximum retail price of a non-scheduled drug more than ten per cent of maximum retail price during preceding twelve months and where the increase is beyond ten per cent of maximum retail price, such manufacturer shall be liable to reduce the same to the level of ten per cent of maximum retail price for next twelve months. National Pharmaceutical Pricing Authority (NPPA) presently monitors prices of non-scheduled formulations based on random test samples purchased from different parts of the country for its monitoring and enforcement activities. So far, NPPA has not come across any instance of price increase beyond ten per cent in respect of non-scheduled formulations based on the random sample tests carried out by it.